

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

129. I.A. 153/2023

I.A. 167/2023

I.A. 62/2024

IN C.P. 158/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Harsh Rajani

V/s.

Dhiraj Investments Company (A Private  
Company With Unlimited Liability)

SECTION 241(1), 242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **09.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)